

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 26.03.2018 To 28.03.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
		<u>MISC ORDER</u>		
		<u>I.O.ORDER</u>		
		Nil		
				 Asstt. Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 02.04.2018 To 06.04.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1.	E/52481/2016	FO/50918/2018	21/03/2018	03/04/2018
2-3.	E/53591-53592/2014	FO/50919-50920/2018	21/03/2018	03/04/2018
4-14.	E/53034,53037/2016 & E/50022-50023 & 50220-50222/2017 & E/50224-50225 & 50388, 51176/2017	FO/50923-50933/2018	21/03/2018	03/04/2018
15.	E/50141/2018	FO/50936/2018	21/03/2018	03/04/2018
16.	E/50077/2017	FO/50944/2018	21/03/2018	03/04/2018
17.	E/50461/2016	FO/50947/2018	21/03/2018	03/04/2018
18-21.	E/50831-50834/2017	FO/50949-50952/2018	21/03/2018	03/04/2018
22.	E/CO/50789/2017 IN E/51205/2017	FO/50953/2018	21/03/2018	03/04/2018
23-24.	E/50212-50213/2017	FO/50954-50955/2018	21/03/2018	03/04/2018
25.	E/50797/2017	FO/50972/2018	21/03/2018	03/04/2018
26.	E/50680/2017	FO/50974/2018	21/03/2018	03/04/2018
27.	E/50837/2017	FO/50975/2018	21/03/2018	03/04/2018
28.	E/53003/2016	FO/50976/2018	21/03/2018	03/04/2018
29-30.	E/ROA/50966/2017 IN E/52154 & 52152/2016	FO/50977-50978/2018	21/03/2018	03/04/2018
31-42.	E/52213,52302- 52305,52324,53002/201 7 & E/50777/2017 ,E/52278,52595,52596/2 016 & E/50395/2017	FO/50979-50990/2018	21/03/2018	03/04/2018
43-44.	E/51690-51691/2017	FO/50991-50992/2018	21/03/2018	03/04/2018
45.	E/60131/2013	FO/50993/2018	21/03/2018	03/04/2018
46.	E/50962/2017	FO/50994/2018	21/03/2018	03/04/2018
47-48.	E/50413/2016 & E/51921/2016 IN E/CO/51292/2016	FO/50995-50996/2018	21/03/2018	03/04/2018
49.	E/CO/52314/2015 IN E/52210/2015	FO/50997/2018	21/03/2018	03/04/2018
50-53.	E/51560-51563/2017	FO/51001-51004/2018	21/03/2018	03/04/2018
54.	E/50200/2017	FO/51023/2018	21/03/2018	03/04/2018
55.	E/51603/2017	FO/51025/2018	21/03/2018	03/04/2018
56.	E/51317/2017	FO/51026/2018	21/03/2018	03/04/2018
57.	E/55780/2014	FO/51061/2018	26/03/2018	06/04/2018
58-62.	E/51114-51115/2017 & E/51216/2017 & E/50106-50107/2018	FO/51065-51069/2018	28/03/2018	06/04/2018
63.	E/ROA/50118/2018 IN E/2898/2011	FO/51077/2018	27/03/2018	06/04/2018
64.	E/52889/2016	FO/51078/2018	27/03/2018	06/04/2018
65.	E/52945/2016	FO/51079/2018	28/03/2018	06/04/2018

		MISC ORDER			
1.	E/MISC/50068/2018 IN E/53641/2014	MO/50144/2018	02/04/2018	03/04/2018	
2.	E/COD/50230/2018 & E/ROA/50229/2018 IN E/3396/2010	MO/50169/2018	04/04/2018	05/04/2018	
				 Asstt. Registrar Excise Branch-DB	

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.